

**NATIONAL COMPANY LAW TRIBUNAL**

**SPECIAL BENCH**

**(IB)-2087(ND)2019**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2019.**

**NAME OF THE COMPANY: M/s. Sahaj Bharti Travels V/s. M/s. HCL  
Technologies Limited**

**UNDER SECTION 9 OF IBC CODE, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:**

Mr. Mohit Arora, Advocate for the Petitioner

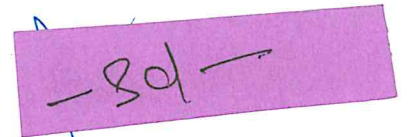
Mr. Utkarsh D., Advocate for the Respondent

**ORDER**

Ld. Counsel for the petitioner submits that he has already filed the rejoinder. However, the same is not before us. List the case for further hearing on 9<sup>th</sup> January, 2020.



**(L.N. Gupta)  
Member (T)**



**(Abni Ranjan Kumar Sinha)  
Member (J)**